Reservation of jobs in Private Sector

†675. SHRI UDAY PRATAP SINGH: SHRI C. PERUMAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme is under Government's consideration for providing reservation in jobs in the private sector; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) The National Common Minimum Programme of the Government, *inter-alia*, states that the Government is very sensitive to the issue of affirmative action, including reservations in private sector. For the said purpose, a national dialogue is proposed with all political parties, industry and other organizations to see how best the private sector can fulfill the aspirations of Scheduled Castes and scheduled Tribes youth.

Drug abuse

†676. SHRI EKANATH K. THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether according to the National Survey on the extent, pattern and trends of drug abuse in India, there are 236 million people who have some or the other kind of addiction;
- (b) whether according to the survey, the preferred substances of abuse are tobacco, alcohol, cannbis, opiates and sedatives; and
- (c) if so, the steps Government propose to take to rein in this problem and to rehabilitate the drug addicts?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) No, Sir. The Report on "National Survey on the Extent, Pattern And †Original notice of the question was received in Hindi.